

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No.1001/2019

IN THE MATTER OF:

News Item in Indian Express dated 18.10.2019 -5000 illegal e-waste units being run in capital:

NDOH- 03.12.2020

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(Dr. BMS Reddy)
Senior Environmental Engineer
DPCC

Delhi

Dated - 01 Dec 2020

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION No. 1001/2019

IN THE MATTER OF:

News Item in Indian Express dated 18.10.2019 -5000 illegal e-waste units being run in capital:

**ADDITIONAL ACTION TAKEN REPORT ON BEHALF OF DELHI
POLLUTION CONTROL COMMITTEE WITH RESPECT TO ORDER
DATED 30.09.2020**

1. That, this Hon'ble Tribunal took up the matter on 30.09.2020 and directed DPCC to take further action against illegal e-waste processing units. DPCC has filed its report on 16.10.2020, which is available on the records of this Hon'ble Tribunal.
2. That, after survey and inventorisation of illegal e-waste units by joint teams consisting of officials of EDMC, Revenue department, DPCC and Delhi Police; Action taken Reports/status reports were filed on 19.12.2019, 25.09.2020 and 16.10.2020.
3. That, in continuation to report dated 16.10.2020 it is most respectfully submitted that, joint teams have again carried out drive during 20-25 November 2020 to check the operational status of the premises which were sealed earlier or found vacant/locked during the earlier drives in December 2019 & October 2020. The teams have effectively closed down 29 more premises during the said drive and process of imposing Environmental Compensation (EC) is being initiated.

This status report may kindly be taken on record by this Hon'ble Tribunal.


(Dr. BMS Reddy)

Senior Environmental Engineer, DPCC

Delhi

Dated: 07 December 2020